

ANNEXURE - 3

Name of the corporate debtor: M/s. Housing Development and Infrastructure Limited
Date of commencement of CIRP: 20th August 2019
List of creditors as on: 11th April 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr.No	Name of Financial Creditors	Identification No.	Details of claim received			Details of claim admitted					Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				Amount of contingent claim	Amount of any mutual dues, that may be set-off
1	Bank of India	1	9/6/2019	5,671,335,601	5,660,743,998	Borrowings in the nature of Non Convertible Debentures and Pooled Municipal Debt Obligation.	5,660,743,998	5,660,743,998	No	7.258	-	-	10,591,603	-	Refer Note 1
2	Central Bank of India	2	9/7/2019	2,035,677,368	2,035,677,368	Borrowings in the nature of Term Loan and Pooled Municipal Debt Obligation.	2,035,677,368	2,035,677,368	No	2.610	-	-	0	-	
3	Canara Bank (Erstwhile Syndicate Bank)	3	9/5/2019	1,014,431,698	1,014,431,698	Borrowings in the nature of Term Loan and Pooled Municipal Debt Obligation.	1,014,431,698	1,014,431,698	No	1.301	-	-	0	-	
4	Indian Bank (Erstwhile Allahabad Bank, SAM New Delhi Branch)	4	9/7/2019	160,285,994	160,285,994	Borrowing in the nature of Pooled Municipal Debt Obligation.	160,285,994		No	0.206	-	-	-	-	
5	IL & FS Financial Services Limited	5	9/12/2019	2,774,633,382	2,774,633,383	Borrowing in the nature of Pooled Municipal Debt Obligation, Corporate Guarantees to subsidiary and other related entities - advances.	2,393,253,899	2,743,553,129	No	3.557	-	-	(1)	-	Refer Note 2
6	Indian Bank	6	9/7/2019	269,201,479	269,201,479	Borrowing in the nature of Pooled Municipal Debt Obligation.	269,201,479	269,201,479	No	0.345	-	-	-	-	
7	IDBI Bank Limited	7	9/7/2019	785,494,221	785,494,221	Borrowing in the nature of Pooled Municipal Debt Obligation and Vendor Bill Discounting Facility.	785,494,221	785,494,221	No	1.007	-	-	-	-	
8	UCO Bank	8	9/7/2019	123,338,146	123,338,146	Borrowings in the nature of Non Convertible Debentures.	123,338,146	123,338,146	No	0.158	-	-	0	-	
9	Canara Bank	9	9/5/2019	440,091,607	440,091,607	Borrowing in the nature of Pooled Municipal Debt Obligation.	440,091,607	440,091,607	No	0.564	-	-	-	-	
10	Bank of Baroda (Erstwhile Vijaya Bank)	10	9/7/2019	38,741,120	38,741,120	Borrowing in the nature of Pooled Municipal Debt Obligation.	38,741,120	38,741,120	No	0.050	-	-	-	-	
11	Bank of Baroda (Erstwhile Dena Bank)	11	9/6/2019	29,394,105	29,394,105	Borrowing in the nature of Pooled Municipal Debt Obligation.	29,394,105	29,394,105	No	0.038	-	-	-	-	
12	Life Insurance Corporation of India	12	9/6/2019	8,787,630,872	8,787,630,872	Borrowings in the nature of Non Convertible Debentures, Pooled Municipal Debt Obligation and Term Loan.	8,787,630,872	8,787,630,872	No	11.267	-	-	0	-	
13	Punjab National Bank (Erstwhile Oriental Bank of Commerce)	13	9/6/2019	263,596,685	263,596,685	Borrowing in the nature of Pooled Municipal Debt Obligation.	263,596,685	263,596,685	No	0.338	-	-	0	-	
14	Union Bank of India - Central Office, Mumbai	14	10/23/2019	1,163,574,781	1,146,812,290	Borrowings in the nature of Non Convertible Debentures.	1,146,812,290	1,146,812,290	No	1.470	-	-	16,762,491	-	Refer Note 1
15	Unity Small Finance Bank (erstwhile Punjab & Maharashtra Co-op. Bank Ltd)	15	11/8/2019	19,070,498,072	18,490,970,391	Borrowings in the nature of Overdraft, Bank Guarantees and corporate guarantees for related entities.	18,490,970,391	18,450,415,191	No	23.707	-	-	579,527,681	-	Refer Note 1
16	Union Bank of India - Hill Road, Bandra West Branch	16	11/13/2019	2,506,199,936	2,506,199,936	Corporate Guarantee for related entity.	2,506,199,936	2,506,199,936	No	3.213	-	-	-	-	Refer Note 2
17	J.C. Flowers Asset Reconstruction Private Limited	17	10/31/2019	530,668,689	530,668,689	Corporate Guarantee for related entities.	530,668,689	530,668,689	No	0.680	-	-	-	-	Refer Note 4
18	Yes Bank*	17	10/31/2019	4,424,148,006	4,424,148,006	Corporate Guarantee for related entities.	4,424,148,006	4,424,148,006	No	5.672	-	-	-	-	Refer Note 5
19	Suraksha ARC-025 Trust	18	11/17/2019	4,468,742,170	4,422,726,077	Corporate Guarantee for related entity.	4,422,726,077	4,422,726,077	No	5.670	-	-	46,016,093	-	Refer Note 6
20	Suraksha ARC-008 Trust	19	11/17/2019	6,978,404,763	6,978,404,763	Borrowings in the nature of Term Loan.	6,978,404,763	6,978,404,763	No	8.947	-	-	(0)	-	Refer Note 2
21	Suraksha ARC-011 Trust	20	11/17/2019	3,197,703,026	3,152,118,355	Corporate Guarantee for related entity.	3,152,118,355	3,152,118,355	No	4.041	-	-	45,584,671	-	Refer Note 6
22	Suraksha ARC-013 Trust	21	11/17/2019	1,915,297,064	1,915,297,064	Corporate Guarantee for related entity.	1,915,297,064	1,915,297,064	No	2.456	-	-	(0)	-	
23	Suraksha ARC-016 Trust	22	11/17/2019	537,736,234	537,736,234	Corporate Guarantee for related entity.	537,736,234	537,736,234	No	0.689	-	-	(0)	-	
24	India Infrastructure Finance Co Ltd.	23	9/6/2019	274,580,628	274,580,628	Borrowing in the nature of Pooled Municipal Debt Obligation.	274,580,628	274,580,628	No	0.352	-	-	0	-	
25	Indian Bank (Erstwhile Allahabad Bank, SAM Mumbai Branch)	24	9/7/2019	1,604,474,986	1,594,667,567	Borrowings in the nature of Term Loan.	1,594,667,567	-	No	2.045	-	-	9,807,419	-	Refer Note 3
26	Kotak Mahindra Prime Limited (debts assigned Volkswagen Finance Private Limited)	26	11/17/2020	583,564	539,857	Borrowings in the nature of Vehicle Loan.	539,857	-	No	0.001	-	-	43,707	-	Refer Note 1
Sub Total (A)				69,066,464,195	68,358,130,530								708,333,665	-	

Notes:

- The interest has been considered upto the date of commencement of CIRP i.e. 20.08.2019.
- Liability in respect of Corporate Guarantee given by HDIL on behalf of M/s Gurusahish Construction Pvt Ltd has been admitted. Since, the said company is under CIRP, the claim shall be proportionately reduced to the extent of realisation from the Principal Borrower.
- The claim of Financial Creditor has been accepted on the basis of revised calculations submitted.
- Liability in respect of Corporate Guarantee given by HDIL on behalf of M/s Excel Arcade Private Limited has been admitted. However, the claim admitted shall be subject to realisation/ recovery from the Principal Borrower.
- Liability in respect of Corporate Guarantee given by HDIL on behalf of M/s Privilege Industries Ltd has been admitted. However, the claim admitted shall be subject to realisation/ recovery from the Principal Borrower.
- The claim is reduced by the amount recovered by sale of mortgaged land by way of e-auction conducted under SARFAESI Act.
- The claim does not fall under the category of Financial Creditors.
- Claims admitted are subject to changes.
- Separate list of Home Buyers available for verification and displayed on company's website.

* We have received an intimation from M/s. Omkara Asset Reconstruction P. Ltd. intimating assignment of debt by Yes Bank in respect of M/s. Privilege Industries Limited. However, the said assignment has not been accepted in the absence of the assignment agreement or a letter from Yes Bank intimating the RP about the said assignment.